

Insharjeves



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Distribution of Crime related work amongst the Law Officers in the Jammu Wing of the Hon'ble High Court.

GOVERNMENT ORDER NO: 3226 - LD (A) of 2017
D A T E D: 28 - 07 - 2017

In partial modification of previous orders on the subject, It is hereby ordered that the Criminal acquittal appeals/cases/Habeas Corpus cases pertaining to Rajouri District shall be looked after by Shri Amit Chopra, Government Advocate, Jammu.

By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Department of Law, Justice & P.A

NO: LD(A)2015/2-III.
Copy to the:-

Dated: 28 - 07 - 2017.

1. Learned Advocate General, J&K Srinagar.
2. Director General of Police, J&K Srinagar.
3. Principal Secretary to Government, Home Department.
4. Divisional Commissioner, Jammu/Kashmir.
5. Registrar General, J&K High Court, Srinagar.
6. Director Litigation, Jammu/Srinagar.
7. All officers of the Department of Law, Justice and Parliamentary Affairs.
8. Director, Archives, Archaeology and Museums, J&K, Srinagar.
9. Private Secretary to Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
10. Special Assistant to Hon'ble Minister of State for Law Justice and Parliamentary Affairs for information of the Hon'ble MoS.
11. Private Secretary to Secretary to Government, Law Justice and Parliamentary Affairs information of the Secretary.
12. Shri Amit Chopra, Government Advocate.
13. In charge Website, Department of Law Justice and Parliamentary Affairs.
14. Government Order file.
15. Concerned file.

(Khursheed Ahmad Bhat)
Assistant Legal Remembrancer,
Department of Law, J & PA.

28/7/2017